

(b) The condition, that the Indian nationals returning from abroad should have stayed there for two years, has been removed.

Landless Agricultural Workers

335. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state the number of landless agricultural workers in each State?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): The number of agricultural labourers in each State/ Union Territory as per Census of India 1971 is shown in the attached statement. The figures regarding landless agricultural workers are not available.

States/Union Territories	Agricultural Labourers
Andhra Pradesh	6,828,685
Assam*	405,998
Bihar	6,806,103
Gujarat	1,887,660
Haryana	430,312
Himachal Pradesh	53,344
Jammu & Kashmir	41,933
Kerala	1,908,114
Madhya Pradesh	4,062,338
Maharashtra	5,393,138
Manipur	13,525
Meghalaya	44,131
Mysore	2,717,537
Nagaland	3,797
Orissa	1,937,574
Punjab	786,705
Rajasthan	749,116
Tamilnadu	4,490,065
Tripura	86,340
Uttar Pradesh	5,453,829
West Bengal	3,272,198
Andaman and Nicobar Islands	2,137
Arunachal Pradesh†	5,292
Chandigarh	1,266
Dadra & Nagar Haveli	5,934
Delhi	15,269

States/Union Territories	Agricultural Labourers
Goa, Daman & Diu	40,768
L. M. & A. Islands	..
Pondicherry	46,275
	47,489,383

*Includes figures of Union Territory of Mizoram.

†Excludes 297,853 persons of North East Frontier Agency (Now Arunachal Pradesh) for whom an abridged family Schedule was convassed instead of the general AU-India Individual Slip and Household Schedule.

Indian Communications Experts visit to U.S.A.

336. SHRI S. KUMARAN: Will the Minister of DEFENCE be pleased to state:

(a) whether a team of communications experts from Defence Ministry has gone to the United States to buy equipments for a radar network; and

(b) if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

Coal Production Target

337. SHRI LAKSHMANA MAHA-PATRO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is fact that Government propose to fix the target of coal production at 135 million tonnes during the Fifth Five Year Plan period; and

(b) if so, what steps are being taken to achieve this target?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The coal programme, as indicated in the

Draft Fifth Five Year Plan, envisages increasing the coal production from the level of about 78 million tonnes achieved in 1973-74 to 135 million tonnes by 1978-79. This programme is being reviewed in the context of the current energy crisis.

(b) The measures that are being taken to increase production include re-organisation of the mines after nationalisation, intensive working of the open cast mines and the mechanised underground mines, introduction of four shift working of the coal face and seven-day working in selected collieries in consultation with the trade unions, timely procurement of the needed equipment, rationalisation and re-organisation of the transport facilities including centralisation of loading, ensuring uninterrupted power supply, arrangements for adequate supply of iron and steel, explosives and other materials.

Pak Troop Movement on the Border Areas

338. SHRI SANAT KUMAR RAHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that massing of troops on the Pakistan side of the international border is going on; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The deployment of some units of the Pak army along the international border has come to notice.

(b) All related developments beyond our border bearing on our security, are taken into account in planning our defence measures. In regard to the recent deployment of Pakistani troops across the border, our armed forces are vigilant.

Federation of Engineering Service Association

339. SHRI S. KUMARAN: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the President of the Federation of Engineering Service Association (Eastern region) has asked 15,000 members of the Association

to submit their resignations in October and quit their jobs in December this year; and

(b) if so, what are their demands and what action Government is taking thereon?

THE DEPUTY" MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) The Ministry of Labour are not aware of this.

(b) Does not arise.

Death of two Workers in the Kamptee Colliery

340. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that two workers in Kamptee Colliery died on 1st and 3rd April, 1974 as a result of an accident;

(b) if so, what are the details thereof; and

(c) whether any compensation was paid to the families of the deceased?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) Two workers died due to two accidents on 1-4-1974 and 2-4-1974 respectively but at two different collieries—Inder Colliery and Kamptee Colliery respectively, P.O. Kamptee.

(b) The accident at Inder Colliery occurred while a loader was walking with an empty basket past the return pulley of an endless haulage. One of his legs was caught between the moving rope and the pulley, resulting in traumatic amputation of the leg. The loader died nine hours later. The accident at Kamptee colliery occurred while a dresser was engaged in dressing a ledge of roof coal. A mass of coal suddenly fell from the roof at a height of about 2.4 metres and struck him, inflicting fatal injuries.

(c) Not yet.

Aluminium Price-Hike

341. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state.